

18th December, 1986. However, as per the information received from the Aligarh University, there is no reservation for any category of candidates according to the decision taken by the Academic Council of the University and that the admission is based on an All India open competitive entrance test.

It is proposed to amend the Indian Medical Council Act, 1956 to provide for reservation of seats for Scheduled Castes/Tribes in accordance with the orders made by the Government from time to time.

#### Nangal-Talwara railway line in H.P.

\*323. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 950 on 7 May, 1986 by the Minister of Planning re: Nangal-Talwara Railway line in Himachal Pradesh and state:

(a) whether priority has been given to the construction of Nangal-Talwara railway line in Himachal Pradesh;

(b) if so, the nature of priority given to the project;

(c) the likely date of its completion; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Following order of priority is accorded for construction of new lines:

- (a) Project linked;
- (b) Strategic;
- (c) Operational and
- (d) Developmental.

Construction of Nangal Talwara railway line comes in (d) group.

(c) and (d). Its completion will depend on availability of resources in the coming years.

#### Conference of South East Asia Regional Bureau of International Union for Health Education

\*324. SHRI K. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the principal suggestions made by the four-day Conference of the South East Asia Regional Bureau of the International Union for Health Education held in Madras in November, 1986 with particular reference to mother and child health programmes in the country; and

(b) the action Government propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The main suggestion made by the Conference with particular reference to mother and child health programme in the country is that the Government should aim towards clear prioritization of services to be rendered, planning for the services based on available information experiences and technology and strengthening the educational component of the mother and child health programme and of component services, including promoting self care.

(b) Many of the suggestions of the Conference are already under implementation in the programmes for mother and child health care. However, the recommendations of this Conference would be kept in view in further refining and improving the mother and child health services.

#### Manufacture of helicopters

3297. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposals have been received or sanction sought for promoting a project for manufacturing helicopters or parts thereof in the private sector; and

(b) if so, the details of the proposed project?